

ITEM NO.16

COURT NO.11

SECTION II

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Criminal Appeal No(s).645/2017

ANIL KUMAR PANDEY

Appellant(s)

VERSUS

THE STATE OF UTTAR PRADESH & ORS.

Respondent(s)

(Office Report on Default)

Date : 06-08-2018 This appeal was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE NAVIN SINHA
[IN CHAMBER]

For Appellant(s) Mr. Gaurav Singh, Adv.
Mr. Ashutosh Jha, AOR

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

Four weeks' further time is granted to the counsel for the appellant to take steps for service of notice on respondent no.2 through the District Court, Basti, Uttar Pradesh.

(MUKESH KUMAR)
COURT MASTER (SH)

(SUMAN JAIN)
BRANCH OFFICER